

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:785  
ANSWERED ON:12.11.2010  
HYDRO POWER PROJECTS ON HIMALAYAN RIVERS  
Singh Shri Radhey Mohan

**Will the Minister of POWER be pleased to state:**

- (a) the number of various hydro power projects proposed to be constructed or under construction on the rivers originating from Himalaya, project-wise;
- (b) the number of such projects pending due to protests and agitations of displaced and affected people, project-wise;
- (c) whether the four proposed projects on Teesta river and Dibang project of 3000 MW, are also facing protests;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : The list of various hydro power projects under construction on the rivers originating from Himalaya is enclosed at Annex-I. The list of projects accorded concurrence by Central Electricity Authority (CEA) and proposed to be constructed on the rivers originating from Himalaya is enclosed at Annex- II.

(b) to (e) : The following projects on river Bhagirathi have been scrapped by the Government due to agitation by environmentalist / affected people:-

- (i) Loharinag Pala HEP (600 MW – under construction)
- (ii) Bhaironghati HEP (381 MW)
- (iii) Pala Maneri HEP (480 MW)

Some of the projects on Teesta River namely Teesta Low Dam Project -III and Teesta Low Dam Project-IV have also faced protests from Gorkhaland activists / affected people. However, now the work has again resumed with the intervention of Central and State Government.

In respect of Dibang hydro electric project, as per the information available, the public hearing for environment clearance was conducted in Dibang Valley District on 29.01.2008 whereas the same could not be conducted in Lower Dibang Valley District on 29.01.2008 due to public agitation. As per new EIA Notification, 2006, NHPC on 26.08.2010 submitted fresh application to Arunachal Pradesh State Pollution Control Board (APSPCB) for initiating fresh public hearing for both the Districts i.e. Lower Dibang Valley District and Dibang Valley District.

There has also been some opposition in Assam to Lower Subansiri Hydel Project (2000 MW), being constructed by NHPC Limited on the apprehension of adverse downstream impact in Assam. However, as majority of submergence lies in Arunachal Pradesh, the construction works of the project has not been affected in a major way so far. Necessary mitigative measures would be taken by NHPC Limited in consultation with Government of Assam.